

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**APPEAL NO. 17 OF 2014 & IA NO. 23 OF 2014**  
**& IA No. 1207 of 2018**

**APPEAL NO. 18 OF 2014 & IA NO. 24 OF 2014**  
**& IA No. 1221 of 2018**

**APPEAL NO. 33 OF 2014 & IA NO. 51 OF 2014**  
**& IA No. 1226 of 2018**

**APPEAL NO. 293 OF 2013 & IA NO. 390 OF 2013**

**APPEAL NO. 328 OF 2013 & IA NO. 432 OF 2013**

**APPEAL NO. 263 OF 2013 & IA NO. 353 OF 2013**

**Dated: 4<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NO. 17 OF 2014 & IA NO. 23 OF 2014**  
**& IA No. 1207 of 2018**

<b>Maithon Alloys Ltd.</b>		<b>.... Appellant(s)</b>
	<b>Versus</b>	
<b>Central Electricity Regulatory Commission &amp; Anr.</b>		<b>.... Respondent(s)</b>
Counsel for the Appellant(s) :	Mr. Rajiv Yadav Mr. Rahul Chauhan	
Counsel for the Respondent(s) :	Mr. M.G. Ramachandran Ms. Anushree Bardhan for R-2	

**APPEAL NO. 18 OF 2014 & IA NO. 24 OF 2014**  
**& IA No. 1221 of 2018**

<b>Jai Balaji Industries Ltd.</b>		<b>.... Appellant(s)</b>
	<b>Versus</b>	
<b>Central Electricity Regulatory Commission &amp; Ors.</b>		<b>.... Respondent(s)</b>
Counsel for the Appellant(s) :	Mr. Rajiv Yadav Mr. Rahul Chauhan	
Counsel for the Respondent(s) :	Mr. M.G. Ramachandran Ms. Anushree Bardhan for R-2	

**APPEAL NO. 33 OF 2014 & IA NO. 51 OF 2014**  
**& IA No. 1226 of 2018**

**Impex Ferro Tech Ltd.** ..... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav  
Mr. Rahul Chauhan

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan for R-2

**APPEAL NO. 293 OF 2013 & IA NO. 390 OF 2013**

**Bhaskar Shrachi Alloys Ltd.** ..... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Anr.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav  
Mr. Rahul Chauhan

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan for R-2

**APPEAL NO. 328 OF 2013 & IA NO. 432 OF 2013**

**Shyam Ferro Alloys Ltd.** ..... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav  
Mr. Rahul Chauhan

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan for R-2

**APPEAL NO. 263 OF 2013 & IA NO. 353 OF 2013**

**Bhaskar Shrachi Alloys Ltd.** ..... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav  
Mr. Rahul Chauhan

Counsel for the Respondent(s) :

Mr. M.G. Ramachandran  
Ms. Anushree Bardhan for R-2

**ORDER**

We have heard learned counsel for the parties. Learned counsel for respondent No.2 is directed to file an affidavit clarifying the position with regard to sinking fund and the interest on bonds on or before 16.01.2019 with advance copy to the other side. Thereafter, reply, if any, to the same may be filed on or before 22.01.2019 with advance copy to the other side.

List the matter for further hearing on **28.01.2019.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*Ts/kt*